Annexure-5

Name of the corporate debtor: Poly Logic International Pvt. Ltd.; Date of commencement of liquidation: 11/01/2023 (Date of Liquidation Order 07/12/2022 recd on 11/01/2023); List of stakeholders as on: 12/03/2023.

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Joint Directorate General of Foreign Trade (DGFT)	Government Department	15-02-23	198,231,780	198,231,780	License fees	0	No	8.34%	0	0	0	0	Claim received during Liquidation.
2	MP Industrial Development Corporation	Government Department		1,790,205	1,790,205	Rent & Interest.	0	No	0.08%	0	0	0	0	as per IBBI notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]"
3	Assistant Commissioner CGST & CEX	Government Department	09-02-23	3,652,988	3,652,988	Taxes, Intrest & penalty.	0	No	0.15%	0	0	0	0	Claim received during Liquidation.
4	Commercial Tax Department, Circle-13	Government Department		8,159,060	8,159,060	Taxes, Intrest & penalty.	0	No	0.34%	0	0	0	0	as per IBBI notification "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]"
	Total			**211,834,033**	**211,834,033**		**0**		**8.91%**	**0**	**0**	**0**	**0**	